

12. Pandara Road.
13. Sarojini Nagar-I.
14. Sarojini Nagar-II.
15. Sarojini Nagar Market.
16. Srinivasपुरi.
17. Andrewsganj.
18. Jangpura.
19. Malviya Nagar.
20. Kalkaji.
21. Ramakrishnapuram-I.
22. Ramakrishnapuram-II.
23. Ramakrishnapuram-III.
24. Ramakrishnapuram-IV.
25. Wellesley Road.
26. Hauz Khas.

(b) The average daily attendance for 1966-67 was 288.

(c) The sanctioned strength of Ayurvedic Physicians for this dispensary is three posts out of which only two have been filled while the third is in the process of being filled up.

(d) and (e). There is no such proposal under consideration at present.

#### C.H.S. Ayurvedic Dispensaries

404. Shri F. L. Barupal: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Doctors in the C.H.S. Ayurvedic Dispensaries at Gole Market and Kidwai Nagar, cannot indent medicines for patients nor the patients are re-imbursed the cost as is the case with other C.H.S. Allopathic Dispensaries; and

(b) if so, whether Government propose to remove this anomaly and if so, when?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). In the C.G.H.S. Allopathic Dispensaries, most of the medicines required are stocked and issued to the beneficiaries. Where there is no ready stock available, medicines are indented for and

supplied on the following day. In emergent cases, beneficiaries are given a requisition for the procurement of medicines from the approved chemist who in due course sends the bill to the C.G.H.S., but the medicine is supplied then and there. There is no such system for the supply of Ayurvedic medicines. Firstly, there is no formulary for Ayurvedic medicines. Secondly, there is no approved chemist who could be appointed for the purpose. The doctors in the Ayurvedic dispensaries can prescribe and supply only those medicines which are available in the dispensaries. Steps are being taken to improve the present arrangements for the stocking of Ayurvedic medicines.

#### Manufacture and Sale of Folidol

405. Shri Mohammed Imam: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the indiscriminate use of "Folidol" has been taking a heavy toll of human lives and also animals every year; and

(b) the steps taken to ban its manufacture and sale?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). The information is being collected and will be laid on the table of the Sabha in due course.

#### Family Planning Advertisements

406. Shri Samar Guha: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have laid down any guide-line in regard to advertisements for family planning keeping in view the moral aspect of such advertisements; and

(b) whether Government propose to convene a meeting of the selected Members of Parliament and other Social Organisations to help to evolve guide-lines for advertise-

ments for family planning in commensurate with the moral principles that our country so long cherished high?

**The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy) (a):** Yes.

(b) Yes. Besides, the various media Committees set up by the Government, it is proposed to set up a 'National Mass Education Advisory Committee', comprising some Members of Parliament, representatives of Social Organisations, Advertising and other media experts, including journalists, to help in formulating the national policy for Family Planning mass education and to indicate the guidelines for organising and effective national mass education and media programme.

#### Under-Sea Oil Resources

**407. Shri Samar Guha:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the areas near Sunderban and Midnapur Districts have been surveyed for finding crude oil under sea;

(b) whether there is any indication of the availability of oil in these areas;

(c) whether any magnetic surveys of these areas have also been made and if so, by what agency; and

(d) when full report of under-sea oil resources in different sea shores of India will be available?

**The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghun Ramalal):** (a) Yes, Sir.

(b) It is too early to say.

(c) No, Sir.

(d) As investigations are still in progress, it is not possible at present to give a precise date.

#### Irrigation Facilities in Haryana

**409. Shri Randhir Singh:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have any scheme under consideration to exploit rich agricultural resources of the State of Haryana by allocating funds for irrigation facilities, Tube-wells electrification, draining out water-logged areas, alignment of canals, etc. especially in view of the fact that this State is in a state of developmental infancy with untapped potentialities; and

(b) if not, the reasons therefor?

**The Minister of Irrigation and Power (Dr. K. L. Rao):** (a) Schemes under all these categories are included in the Fourth Five Year Plan of the Government of Haryana. Allocation of funds sector-wise has yet to be finalised.

(b) Does not arise.

#### Rural Housing Programme

**410. Shri Rane:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the State-wise amount given to the States by way of Central Aid for Rural Housing during the Third Plan period;

(b) the number of new villages or new houses constructed by the States with the Central aid under the said scheme;

(c) whether any representation was received in 1962 that the Rural Housing Programme be undertaken in the villages of Maharashtra from Bhusawal, Malkapur Talukas and Edlabad Peta, which were completely washed away by floods?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh):** (a) and (b). The details are given in the statement laid on the